

Copy of Agreement between Central Government and Government of Himachal Pradesh regarding development and maintenance of road links and a copy of Solatium Fund (Amendment) Scheme, 1983.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : I beg to lay on the Table :

(1) a copy of Agreement (Hindi and English versions) entered into between the Central Government and Government of Himachal Pradesh regarding development and maintenance of road links mentioned in the Schedule of the Agreement, under section 10 of the National Highways Act, 1956. [Placed in Library. See No. LT-7101/83]

(2) A copy of the Solatium Fund (Amendment) Scheme, 1983 (Hindi and English versions) published in Notification No. S.O. 701(E) in Gazette of India dated the 29th September, 1983 under sub-section (3) of Section 109C of the Motor Vehicles Act, 1939. [Placed in Library. See No. LT-7102/83]

Annual Accounts of University of Delhi for 1981-82 and Statement showing reasons for delay in laying the said Accounts, Annual Report and Review on the Working of North Eastern Hill University, Shillong for 1981-82 and Statement for delay

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : I beg to lay on the Table :

(1) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi, for the year 1981-82 together with Audit Report thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-7103/83]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 1981-82.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the North-Eastern Hill University, Shillong, for the year 1981-82.

(4) A statement (Hindi and English versions) showing reasons for delay on laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-7104/83]

Notifications under Prevention of Food Adulteration Act, 1954

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954,

(1) The Prevention of Food Adulteration (First Amendment) Rules, 1983 published in Notification No. G.S.R. 109(E) in Gazette of India dated the 26th February, 1983 together with a corrigendum thereto published in Notification No. G.S.R. 539(E) in Gazette of India dated the 1st July, 1983.

(2) The Prevention of Food Adulteration (Third Amendment) Rules, 1983 published in Notification No. G.S.R. 268(E) in Gazette of India dated the 16th March, 1983 together with a corrigendum to Hindi version thereof published in Notification No. G.S.R. 634 in Gazette of India dated the 9th August, 1983. [Placed in Library. See No. LT-7105/83].

Notification under Finance Act, 1979, Income Tax (Ninth Amendment) Rules, 1983 and Notification under Customs Act, 1962

THE MINISTER OF STATE IN THE